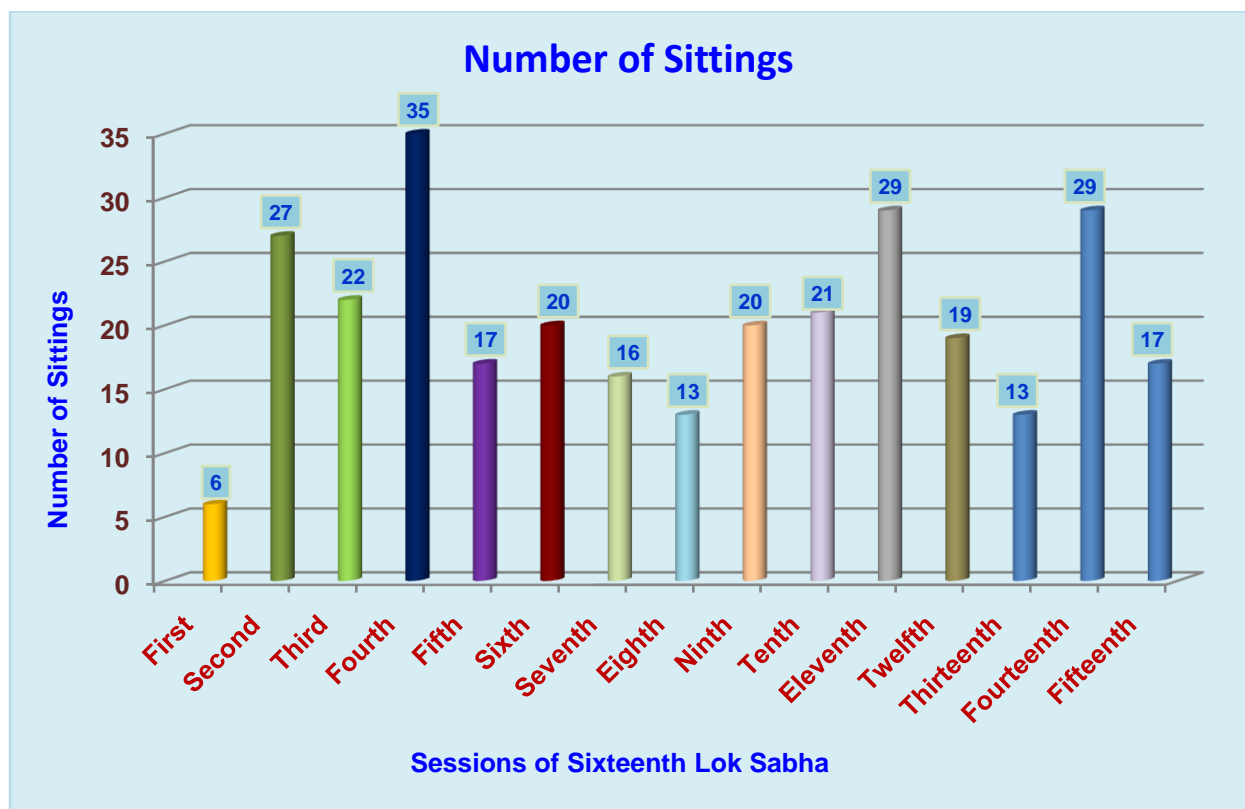




LOK SABHA SECRETARIAT
Press and Public Relations Wing
Fifteenth Session of Sixteenth Lok Sabha: An Overview *

1. **Period of the Session (Fifteenth Session)** **18 July – 10 August 2018**
 Adjourned sine die on: **10 August 2018**

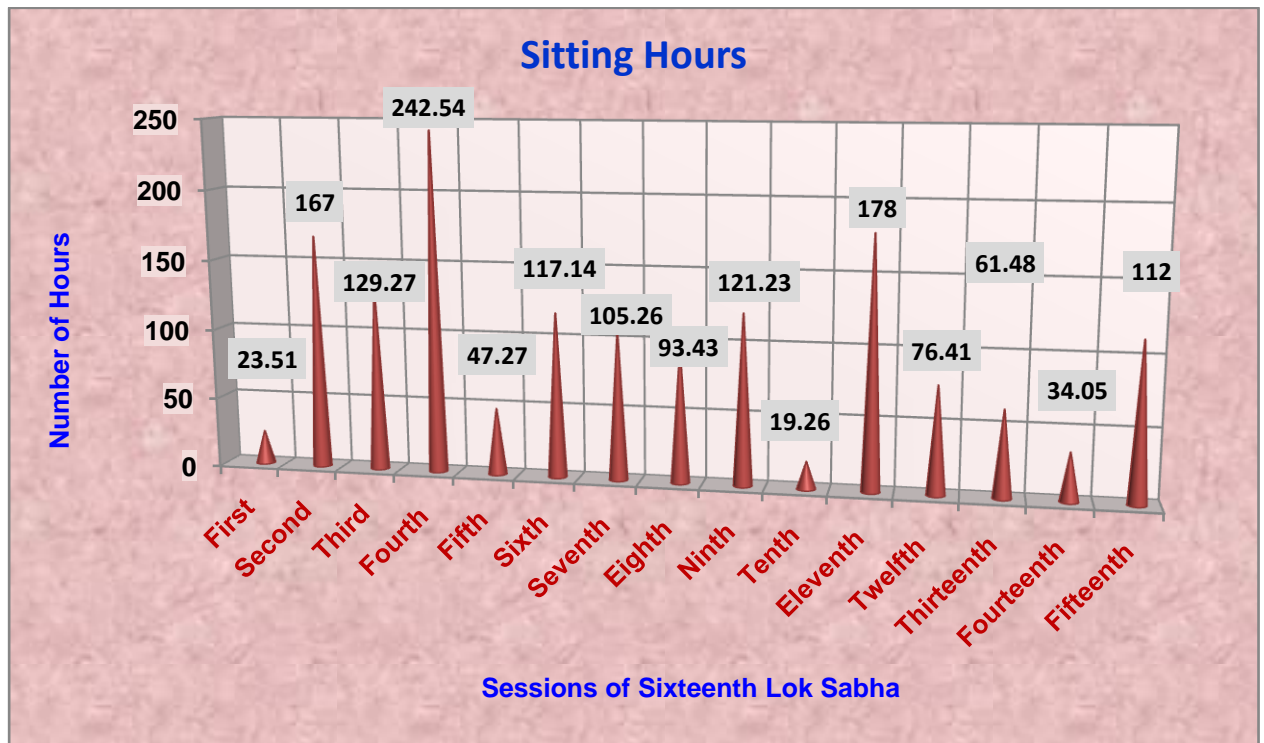
2. **Number of Sittings held (Fifteenth Session)** **17 sittings**



***Provisional**

3. Total Number of Sitting Hours
(Fifteenth Session)

112 hours

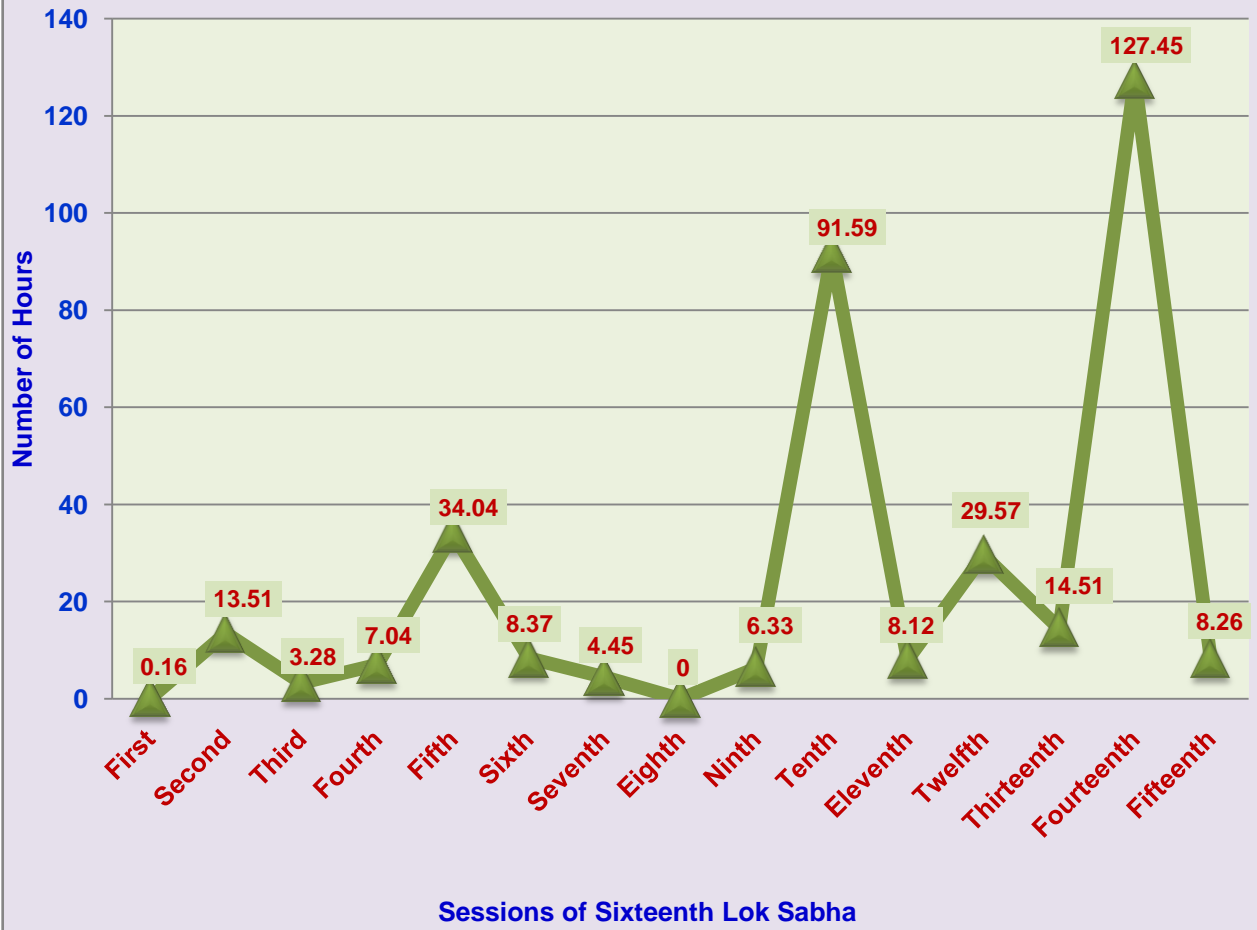


4. Time lost due to interruptions/
forced adjournments (Fifteenth Session)

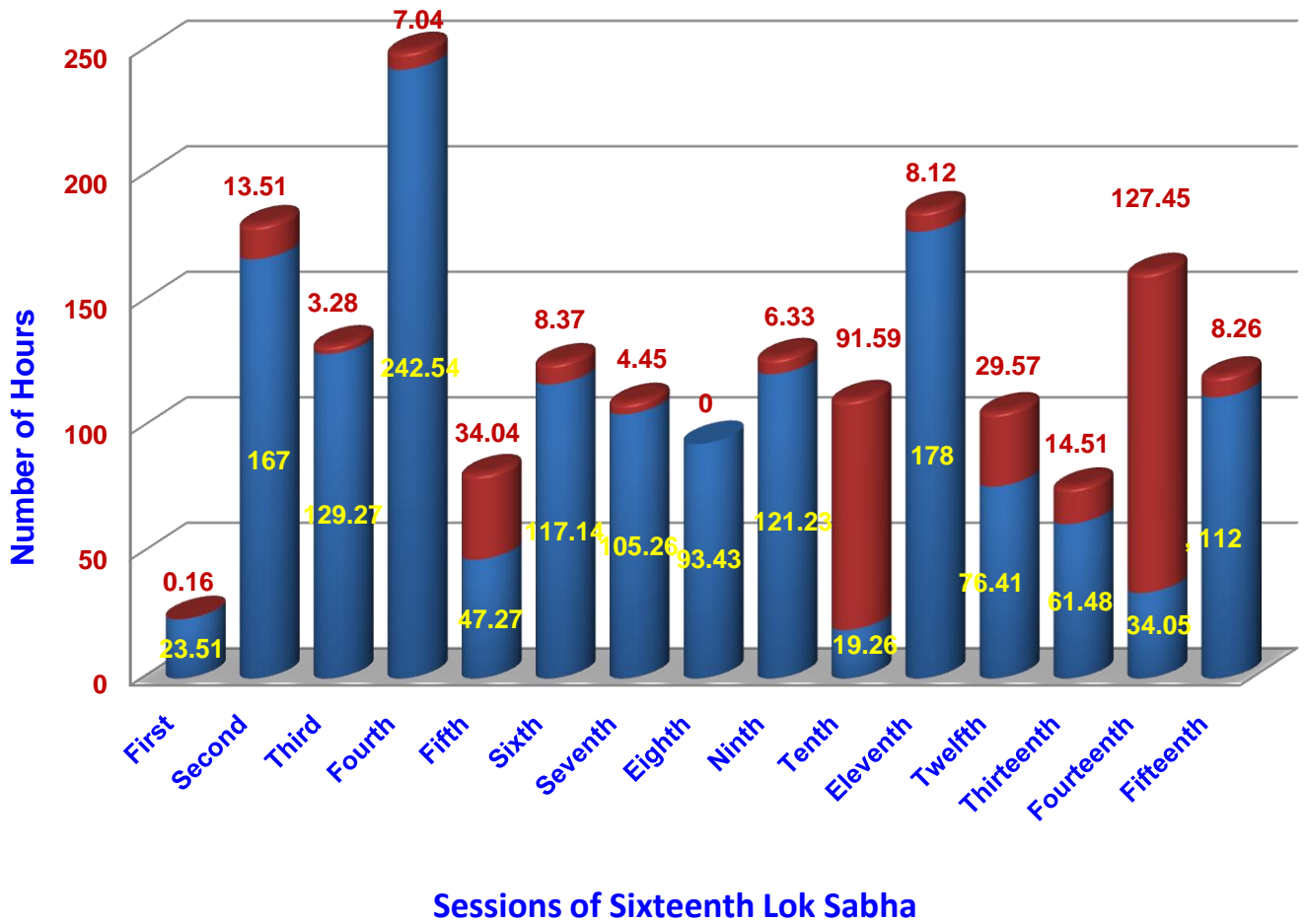
8 hours and 26 minutes

Sessions of Sixteenth Lok Sabha	Time lost due to interruptions/forced adjournments
First	16 minutes
Second	13 hours and 51 minutes
Third	03 hours and 28 minutes
Fourth	07 hours and 04 minutes
Fifth	34 hours and 04 minutes
Sixth	08 hours and 37 minutes
Seventh	04 hours and 45 minutes
Eighth	Nil
Ninth	06 hours and 33 minutes
Tenth	91 hours and 59 minutes
Eleventh	08 hours and 12 minutes
Twelfth	29 hours and 57 minutes
Thirteenth	14 hours and 51 minutes
Fourteenth	127 hours and 45 minutes
Fifteenth	8 hours and 26 minutes

Time lost due to interruptions / forced adjournments

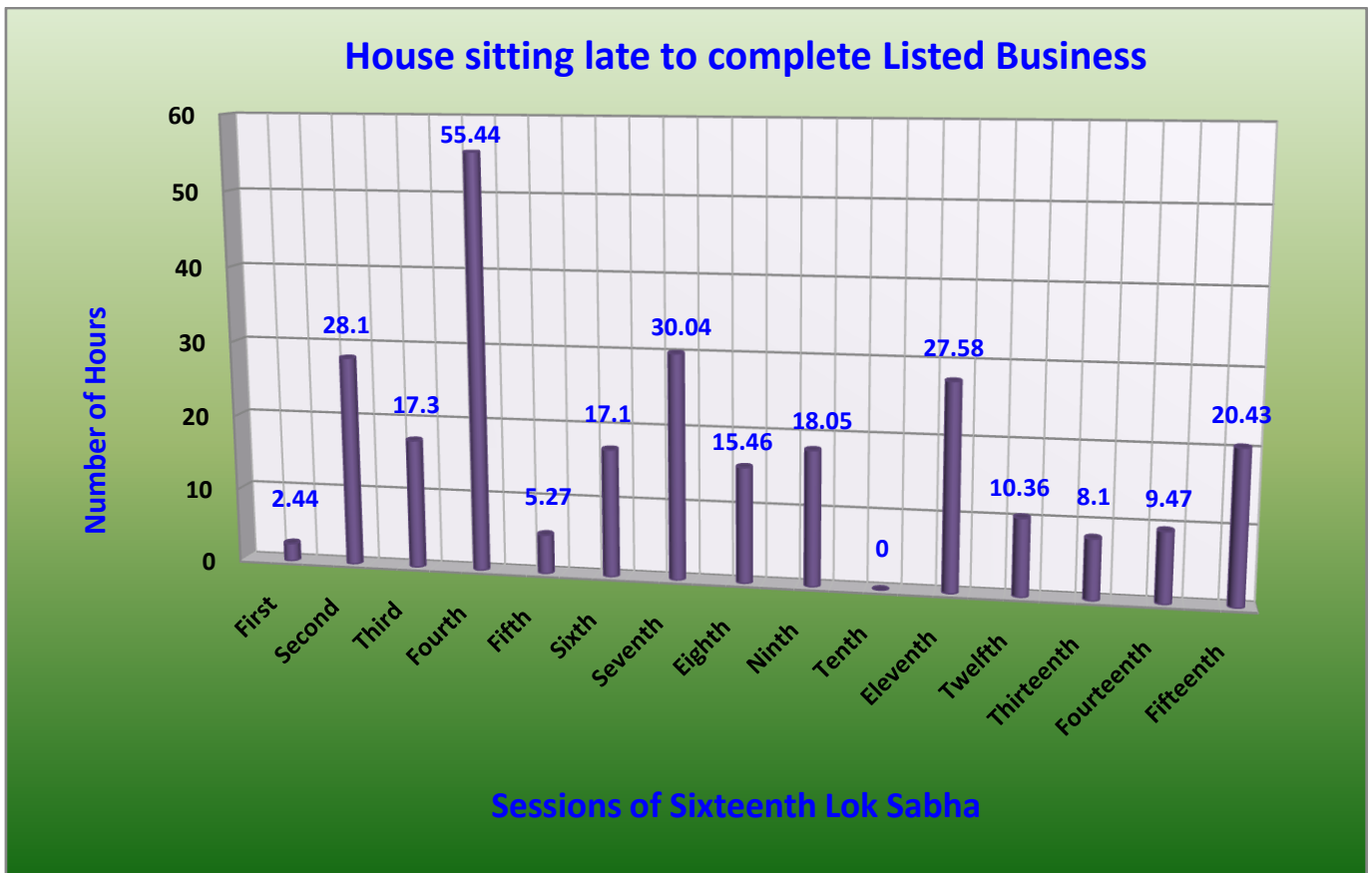


Sittings Hours and Time lost due to interruptions/forced adjournments



5. House sitting late to complete Listed Business (Fifteenth Session)

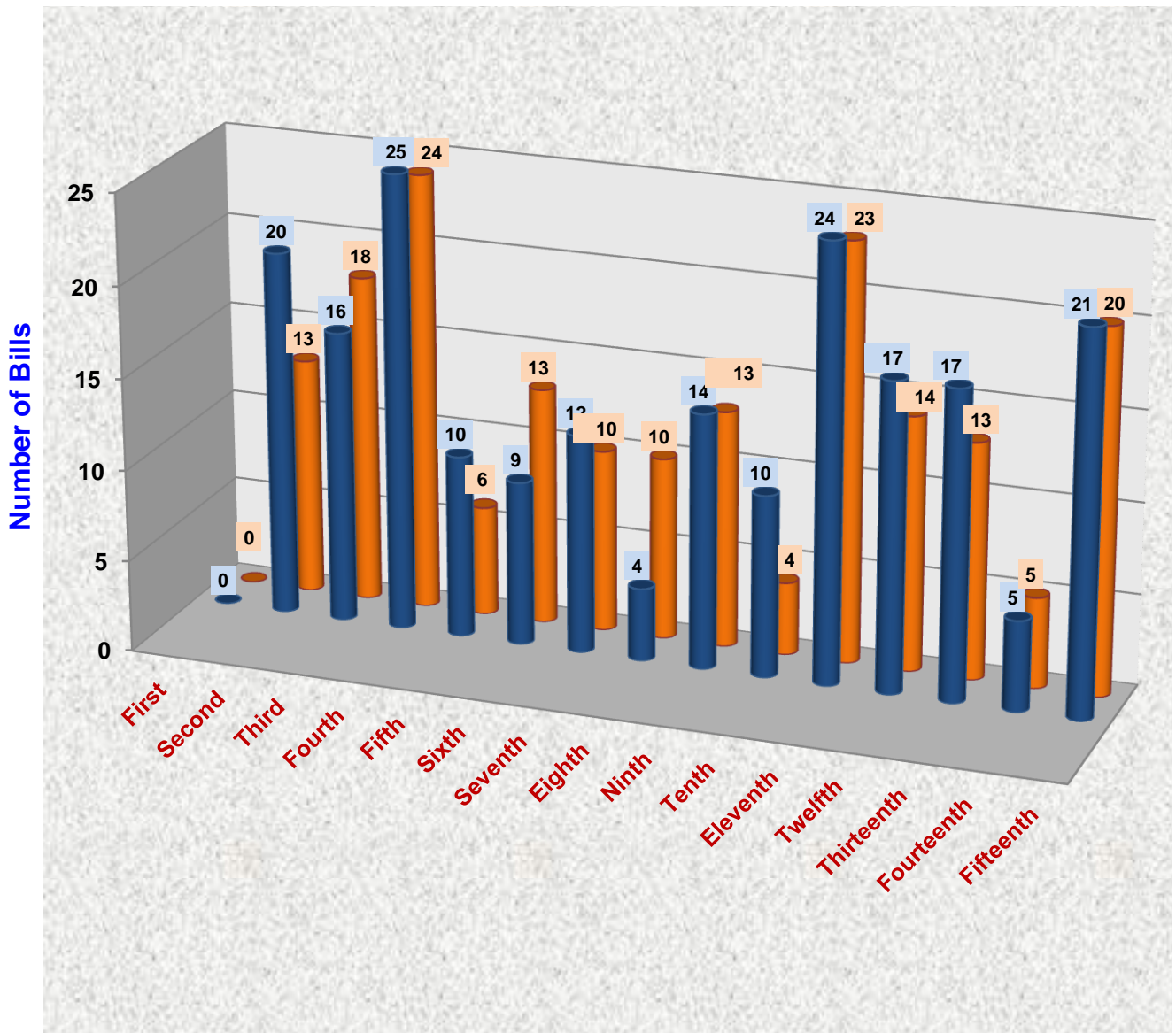
20 hours and 43 minutes



6. Legislative Business – Government Bills

Sessions of Sixteenth Lok Sabha	Number of Government Bills introduced	Number of Government Bills passed
First	0	0
Second	20	13
Third	16	18
Fourth	25	24
Fifth	10	06
Sixth	09	13
Seventh	12	10
Eighth	04	10
Ninth	14	13
Tenth	10	04
Eleventh	24	23
Twelfth	17	14
Thirteenth	17	13
Fourteenth	05	05
Fifteenth	21	20

Government Bills introduced / passed during the session



Sessions of Sixteenth Lok Sabha

■ Number of Govt. Bills introduced

■ Number of Govt. Bills passed

List of Government Bills introduced during the Fifteenth Session

Sl. No.	Title of the Bill	Date of Introduction
1.	The Trafficking of Persons (Prevention, Protection and Rehabilitation) Bill, 2018	18 July 2018
2.	The Banning of Unregulated Deposit Schemes Bill, 2018	18 July 2018
3.	The Airports Economic Regulatory Authority of India (Amendment) Bill, 2018	18 July 2018
4.	The Arbitration and Conciliation (Amendment) Bill, 2018.	18 July 2018
5.	The National Sports University Bill, 2018	23 July 2018
6.	The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2018	23 July 2018
7.	The Homoeopathy Central Council (Amendment) Bill, 2018	23 July 2018
8.	The Insolvency and Bankruptcy Code (Second Amendment) Bill, 2018	23 July 2018
9.	The Criminal Law (Amendment) Bill, 2018	23 July 2018
10.	The Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts (Amendment) Bill, 2018	23 July 2018
11.	The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2018	03 August 2018
12.	The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2018	06 August 2018
13.	The Central Goods and Services Tax (Amendment) Bill, 2018	07 August 2018
14.	The Integrated Goods and Services Tax (Amendment) Bill, 2018	07 August 2018
15.	The Union Territory Goods and Services Tax (Amendment) Bill, 2018	07 August 2018
16.	The Goods and Services Tax (Compensation to States) Amendment Bill, 2018	07 August 2018
17.	The Appropriation (No.4) Bill, 2018	07 August 2018
18.	The Appropriation (No.5) Bill, 2018	07 August 2018
19.	The DNA Technology (Use and Application) Regulation Bill, 2018	09 August 2018
20.	The Protection of Human Rights (Amendment) Bill, 2018	09 August 2018
21.	The Personal Laws (Amendment) Bill, 2018	10 August 2018

List of Government Bills passed during the Fifteenth Session

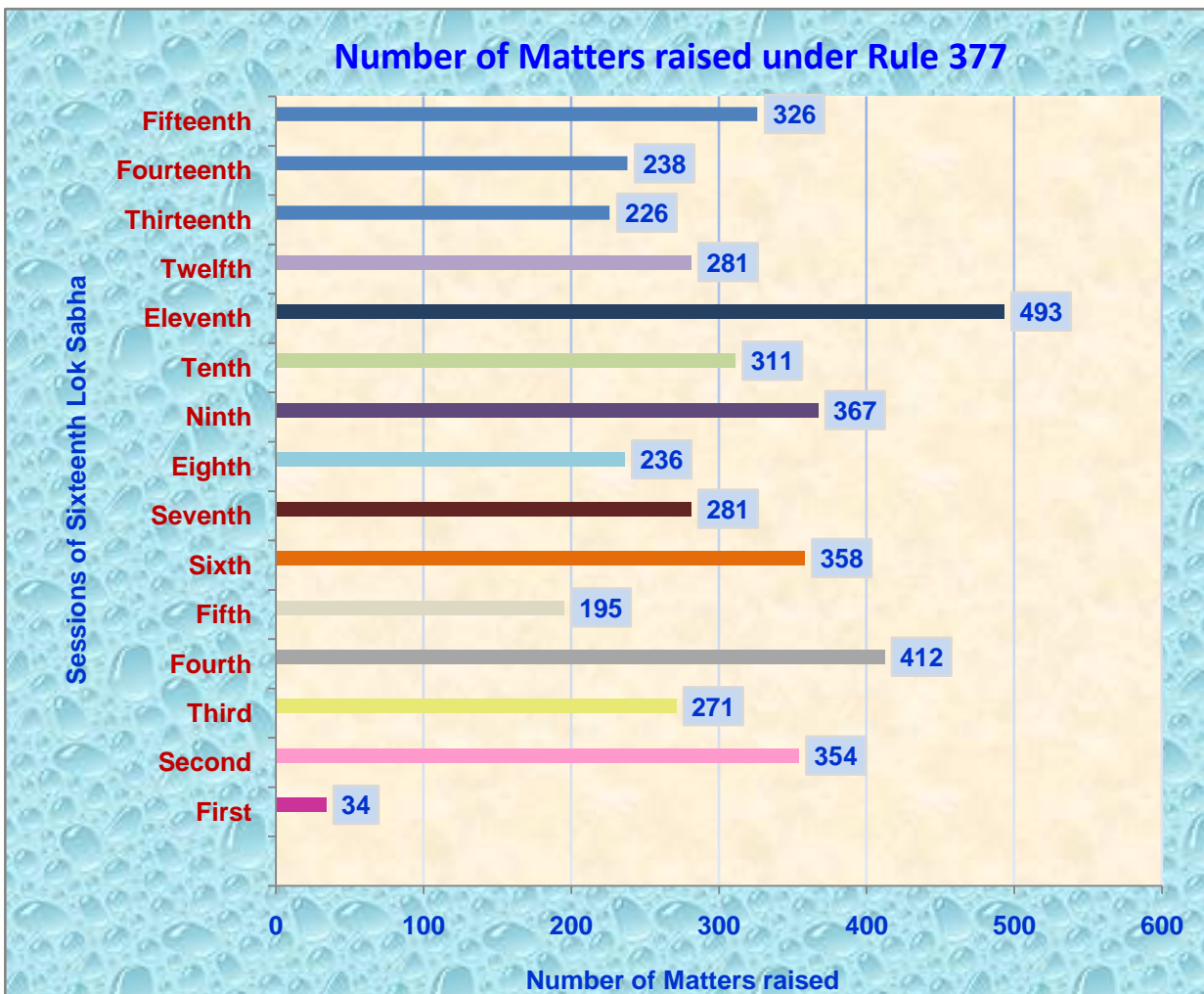
Sl. No.	Title of the Bill	Date of Passing
1.	The Right of Children to Free and Compulsory Education (Second Amendment) Bill, 2017	18 July 2018
2.	The Fugitive Economic Offenders Bill, 2018	19 July 2018
3.	The Negotiable Instruments (Amendment) Bill, 2017	23 July 2018
4.	The National Council for Teacher Education (Amendment) Bill, 2017	23 July 2018
5.	The Prevention of Corruption (Amendment) Bill, 2018, as passed by the Rajya Sabha	24 July 2018
6.	The Trafficking of Persons (Prevention, Protection and Rehabilitation) Bill, 2018	26 July 2018
7.	The Homoeopathy Central Council (Amendment) Bill, 2018	30 July 2018
8.	The Criminal Law (Amendment) Bill, 2018	30 July 2018
9.	The Insolvency and Bankruptcy Code (Second Amendment) Bill, 2018	31 July 2018
10.	The Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts (Amendment) Bill, 2018 (Bill No. 123 of 2018)	1 August 2018
11.	The National Sports University Bill, 2018	3 August 2018
12.	The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2018	6 August 2018
13.	The Appropriation (No.4) Bill, 2018	7 August 2018
14.	The Appropriation (No.5) Bill, 2018	7 August 2018
15.	The Central Goods and Services Tax (Amendment) Bill, 2018;	9 August 2018
16.	The Integrated Goods and Services Tax (Amendment) Bill, 2018;	9 August 2018
17.	The Union Territory Goods and Services Tax (Amendment) Bill, 2018	9 August 2018
18.	The Goods and Services Tax (Compensation to States) Amendment Bill, 2018	9 August 2018
19.	The Representation of the People (Amendment) Bill, 2017	9 August 2018
20.	The Arbitration and Conciliation (Amendment) Bill, 2018	10 August 2018

7. Legislative Business -- Private Members' Bills (Fifteenth Session)

(i)	Introduced	128
(ii)	Passed	00

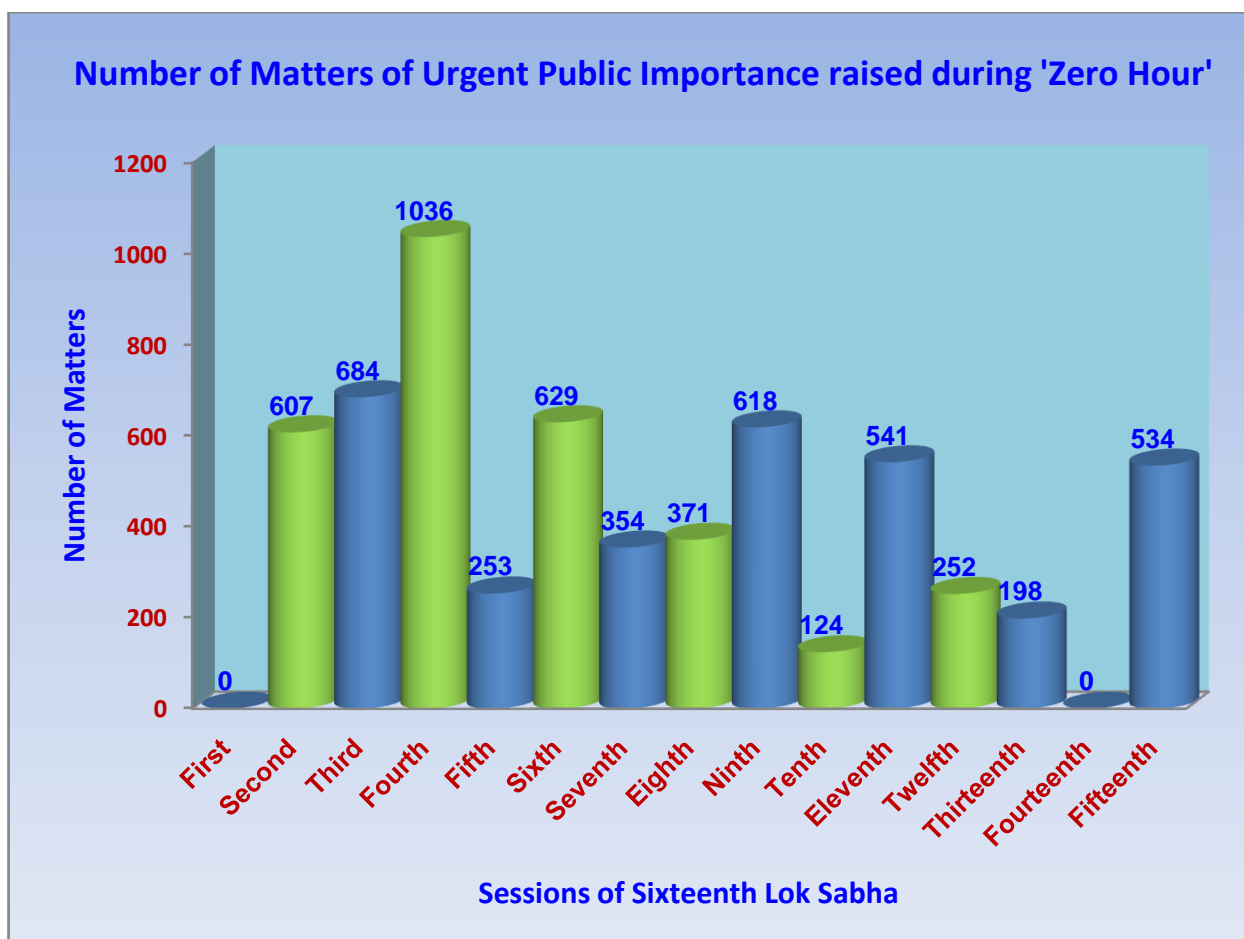
8. Number of matters raised under Rule 377 (Fifteenth Session) 326

{Rule 377 stipulates that a member who wishes to bring to the notice of the House a matter which is not a point of order, shall give notice in writing to the Secretary- General specifying clearly and precisely the text of the matter to be raised. The member may be permitted to raise it only after the Speaker has given the consent and at such time and date as the Speaker may fix.}



9. Number of matters of Urgent Public Importance Raised during “Zero Hour” (Fifteenth Session)

534



10. Number of Discussions held under Rule 193

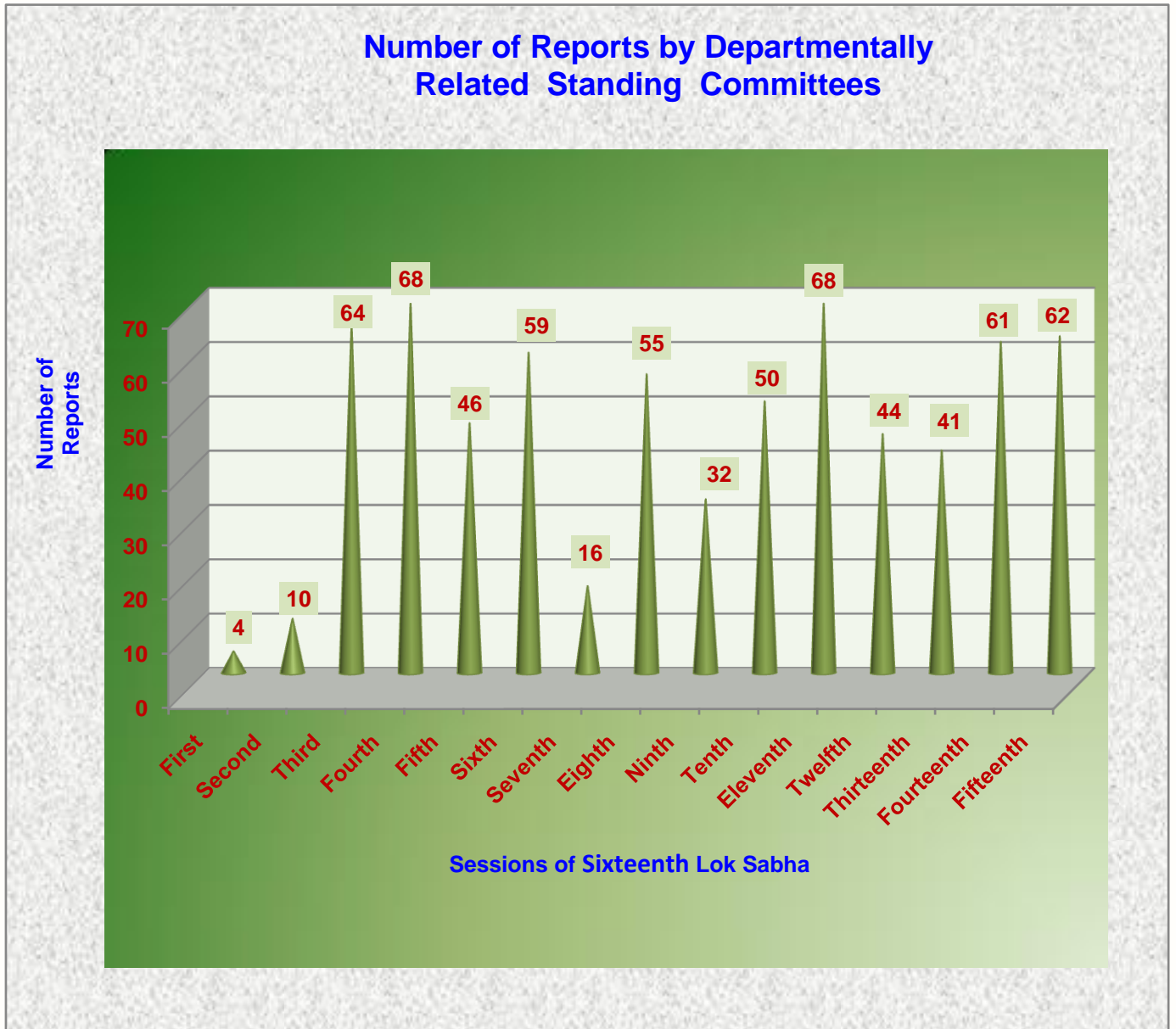
1

11. Statements by Ministers

64

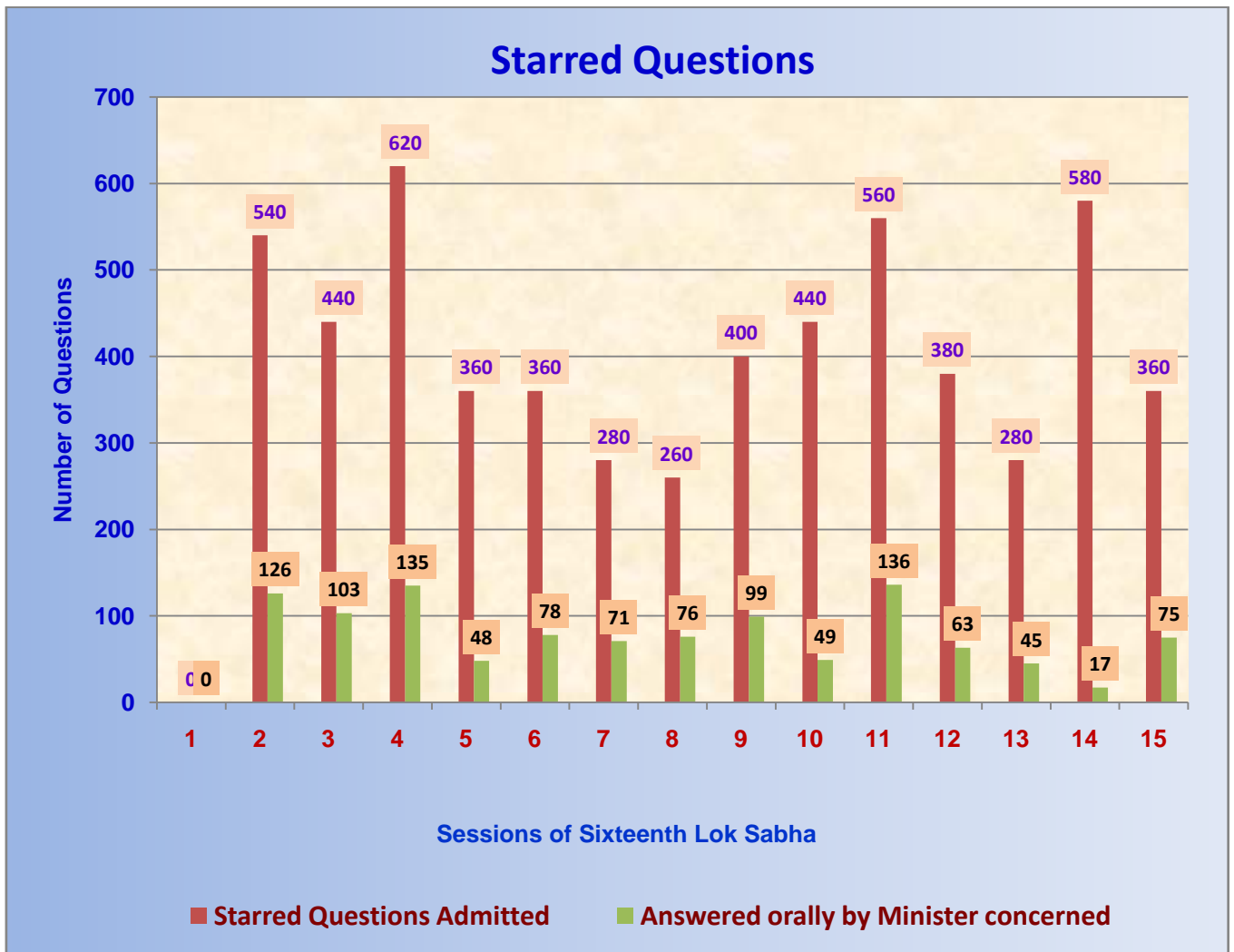
12. Number of Reports of Parliamentary Committees (DRSCs) presented during 16th Lok Sabha (Fifteenth Session)

62 Reports

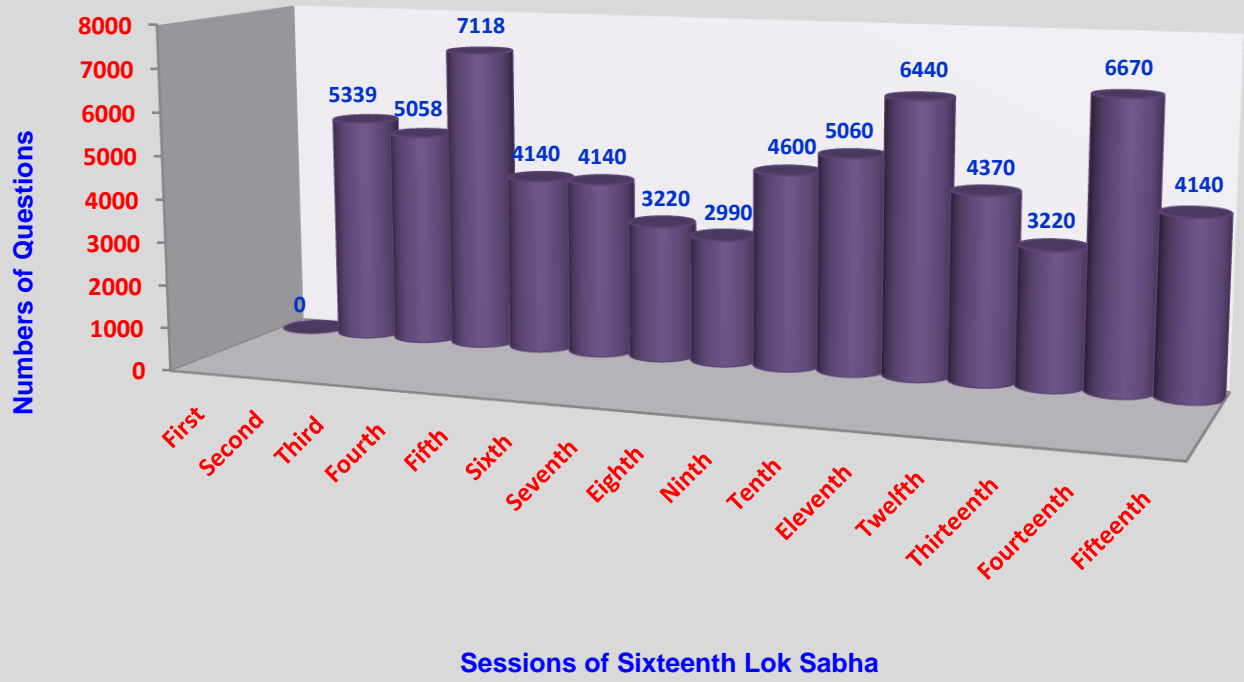


13. Total number of Questions admitted (Fifteenth Session)

Sl. No.	Type of Questions	Number of Questions
1.	Starred Questions admitted	360
2.	Starred Questions answered orally	75
3.	Unstarred Questions admitted	4140

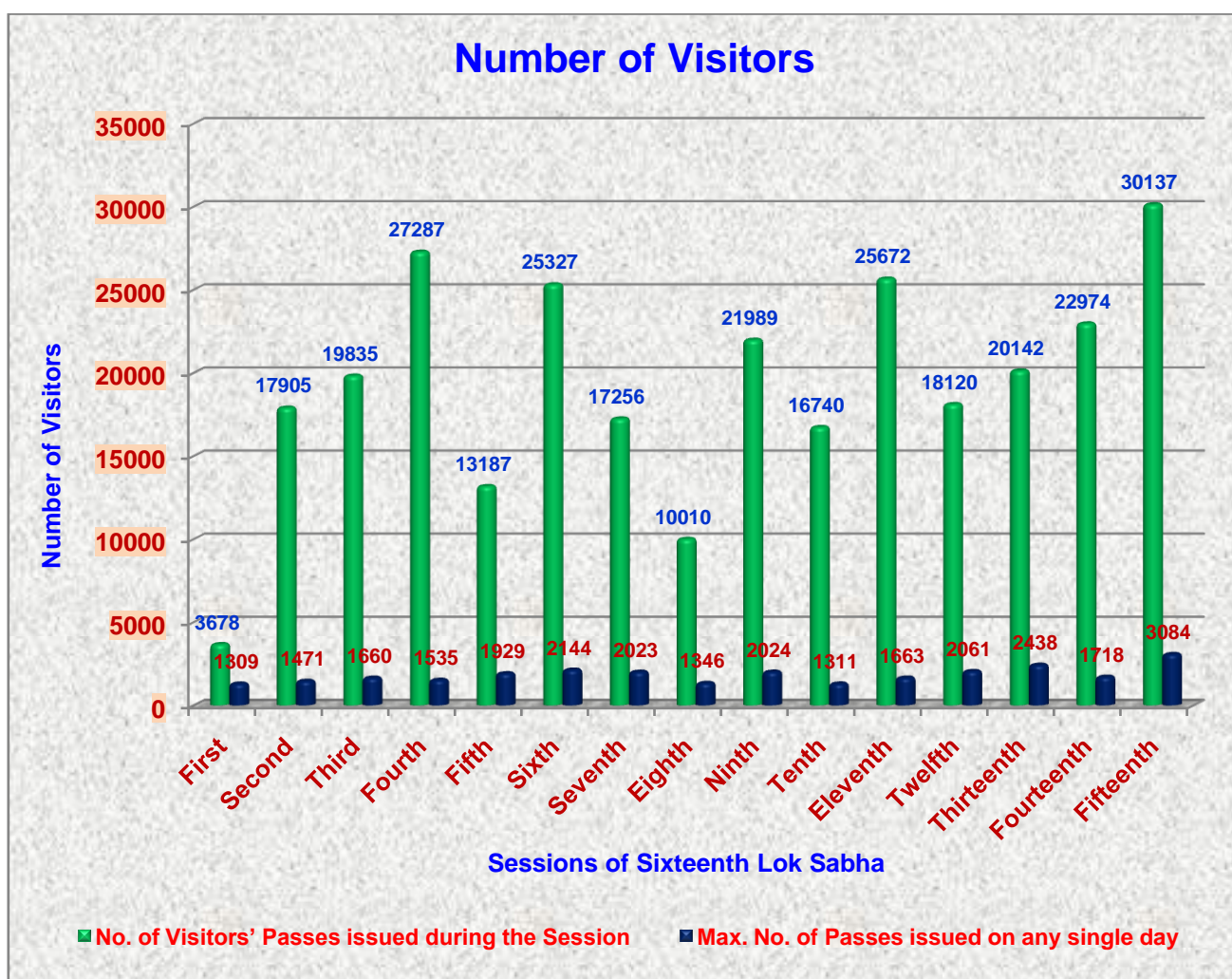


Unstarred Questions admitted



14. Number of Visitors to the Visitors' Gallery during Fifteenth Session of 16th Lok Sabha

Number of Visitors' Passes issued	30,137
Maximum number of Visitors' Passes issued for any single day and the date for which issued	3,084 passes issued for 9 August 2018



15. Reference Wing (Fifteenth Session)

1.	Number of References (including online references) provided to Members	1713
2.	Number of References/Legislative Notes prepared for the use of Members	27